

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

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|---|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/784/2023 IA No.872/2019 IA No.1016/2019 in CP (IB) No.23/7/HDB/2018 |
| NAME OF THE COMPANY | East Coast Energy Pvt Ltd |
| NAME OF THE PETITIONER(S) | Power Finance Corporation Ltd |
| NAME OF THE RESPONDENT(S) | East Coast Energy Pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/784/2023

Issue notice to the Respondents. Post on 26.06.2023.

IA (IBC)/872/2019

Counsel for the Petitioner present. Pleadings are completed. For hearing, post on 26.06.2023.

IA (IBC)/1016/2019

None appears for the applicant. Counsel for the Respondent present. Post on 26.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)

SL.No.14